

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 211  
CA No. 02/JPR/2022  
CP No. 195/130/JPR/2020  
Under Section 130 of  
Companies Act, 2013

**In the matter of:**

**Basant Kumar Goyal & Ors.** ...Petitioners  
**Versus**  
**Mentor Home Loans India Ltd. & Ors.** ... Respondents


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

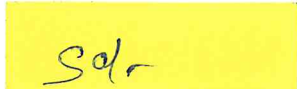
**Present Through Video Conferencing: -**

For the Petitioner : Vartika Mehra, Adv.  
Saurabh Jain, Adv.  
For the Respondent : Amol Vyas, Adv.  
Samay Maheshwari, Adv.  
Prakul Khurana, Adv.  
Akshay Sharma, Adv.

**ORDER**

List the matter on 15.05.2024 at 02:30 PM which is already fixed.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

May 14, 2024